

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A.B.A. No. 9358 of 2019

Md. Arif Ahmad

.....

Petitioner

Vs.

The State of Jharkhand

....

Opposite Party

---

CORAM: HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

Through Video Conferencing

---

For the Petitioner : Mr. Ankit Vishal, Advocate

For the State : A.P.P.

---

Order No. 02

Dated 14<sup>th</sup> September, 2020

It has been stated by Mr. Ankit Vishal, learned counsel for the petitioner that the mediation is still in progress and the next date fixed is 30.09.2020.

In such view of the matter, therefore, let this case be listed in the second week of October, 2020 under the same heading.

If in the meantime, the mediation has been completed, the report should be sent to this Court immediately.

Till the next date of listing, the interim protection granted earlier on 20.01.2020 shall continue.

(RONGON MUKHOPADHYAY,J.)